

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No.117 of 2012

Dated : 15th October, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Baverly Park-II Condominium **Appellant (s)**
Versus

Haryana Electricity Regulatory
Commission & Anr. ...**Respondent (s)**

Counsel for the Appellant(s): Mr. Rashmi Virmani
Mr. Ashish Kothari
Mr. Abhay Pratap Singh
Counsel for Respondent (s): Mr. Anukul Raj for R.2

ORDER

The learned counsel for the parties have argued the matter at length. They are directed to file their respective Written Submissions on or before 30.10.2012 after serving copy on the other side.

Post the matter for Reporting Compliance and further submissions on **07.11.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs